

(b) if so, whether the report has been submitted to Planning Commission for its approval; and

(c) if not, the reasons for delay in survey and in processing?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) A broad gauge line from Kharagpur to Khurda Road and Khurda Road to Vizianagaram is already existing on S E Railway.

(b) and (c). Do not arise.

Fine Collected

3193. SHRI PRABHU DAYAL KATHERIA : Will the Minister of RAILWAYS be pleased to state :

(a) the amount collected as fine from unauthorised hawkers and trespassers etc. during 1994-95, Zone-wise; and

(b) the number of persons arrested and let off?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). The information is being collected and will be laid on the table of the Sabha.

Gauge Conversion

3194. SHRIMATI BHAVNA CHIKHLIA :
SHRI SHIVLAL NAGJIBHAI VEKARIA :
SHRI AVTAR SING BHADANA :

Will the Minister of RAILWAYS be pleased to state:

(a) the present status of narrow gauge lines in Rajkot and Bhavnagar divisions till date;

(b) whether there is any proposal of gauge conversion on NG line during the VIIIth Five Year Plan;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) There is no narrow gauge line in Rajkot and Bhavnagar divisions.

(b) and (c). The following metre gauge lines in these divisions are planned for conversion :

i. Rajkot-Veraval

ii. Wankaner-Maliya-Miyana

iii. Viramgam-Mehsana

iv. Mehsana-Palanpur

v. Mehsana-Ahmedabad double line section (one of the two lines has already been converted to broad gauge in 1994-95).

(d) Does not arise.

[*Translation*]

Sugar Quota for Festival

3195. DR. P.R. GANGWAR : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether additional quantity of sugar was not distributed on ration cards for the festivals of Holi and Id during the current year;

(b) if so, the reasons therefor; and

(c) if not, the reasons for which consumers could not receive additional quantity of sugar?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) to (c). Central Government allocates a total quantity of one lakh MTs of levy sugar per annum to States/UTs in proportion to their normal quota of levy sugar allocation. State Governments/UT Administrations are free to draw the festival quota of sugar in the months of their choice depending on the importance of the festival as perceived by the State Governments/UT Administrations. During the months of January, February and March, 1995 festival quota was allotted to the States of Assam, Jammu and Kashmir and Bihar respectively.

[*English*]

Railway Line

3196. SHRI R. ANBARASU : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal for a new railway line from Madras Central to Sriperumbudur via Poonamalle under consideration of Railways;

(b) if so, the time by which the work is likely to be taken up;

(c) the funds allocated for the project; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) and (c). Do not arise.

(d) Constraint of resources.

[*Translation*]

Railway Track

3197. SHRI PANKAJ CHOWDHARY : Will the Minister of RAILWAYS be pleased to state:

(a) whether instead of laying new railway track the outdated and rejected railway tracks have been used in conversion of metre gauge line into broad gauge between Varanasi and Allahabad city stations on the Eastern Railway;